

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4919
ANSWERED ON:26.08.2010
SETTING UP OF SPECIAL BENCH IN SUPREME COURT
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any proposal to set a special bench in Supreme Court to monitor the facilities for Judges and Lawyers in the subordinate judiciary;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (c): In Interlocutory Application No. 279 in Writ Petition (Civil) No. 1022 of 1989 titled `All India Judges Association Vs. Union of India & Ors` in the Supreme Court of India, the Hon`ble Court has decided to sit on every Monday to re-visit the infrastructural problems faced by the Subordinate Courts.